

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 5596**  
TO BE ANSWERED ON 07.04.2017

**EFFECT OF VIDEO/ONLINE GAMES ON CHILDREN**

5596. SHRI LAKHAN LAL SAHU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the effect of video/online games which are inciting violence amongst children;
- (b) if so, whether Government proposes to put a ban on such video/online games;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the other remedial steps taken or being taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) to (c) No such study has been conducted.
- (d) Section 69A of the Information Technology Act, 2000 empowers Government to block any information generated, transmitted, received, stored or hosted in any computer resource in the interest of i) sovereignty and integrity of India, ii) defence of India, iii) security of the State, iv) friendly relations with foreign States v) public order or vi) for preventing incitement to the commission of any cognizable offence relating to above.

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